

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 6091-6092 & 6093-9094/2015 in Criminal Appeal No(s).
152-153/2014

AKHILESH @ BARSATI ETC Appellant(s)

VERSUS

STATE OF U.P Respondent(s)
(For bail and exemption from filing O.T. and office report)

Date : 10/08/2015 These applications were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE S.A. BOBDE

For Appellant(s) Mr. Ravi Panwar, Adv.
Mr. S. N. Bhat, Adv.

For Respondent(s) Mr. Samir Ali Khan, Adv.
Ms. Vanshita Shukla, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the applications after two weeks.

(Meenakshi Kohli)
COURT MASTER

(Jaswinder Kaur)
COURT MASTER

Signature Not Verified

Digitally signed by
Meenakshi Kohli
Date: 2015.08.10
12:15:18 IST
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